

LISTING ON 30.10.2015
COURT NO. 9
ITEM NO. 6

SEC.IV-A

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NOS. 1-2

(Application for condonation of delay in filing and re-filing SLP)

IN

PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) CC... NO. 13425 OF 2015
WITH PRAYER FOR INTERIM RELIEF

AND

INTERLOCUTORY APPLICATION NO.

(Applications for exemption from filing Official Translation)

Sateesh Ganapathi Kadam and Ors.

...Petitioners

-Versus-

The Land Tribunal by its Chairman
and Ors.

...Respondents

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 21.08.2015, when the Court was pleased to pass the following Order:

**"On the request of learned counsel for the petitioners, the matter is adjourned for ten weeks.
Liberty to file additional documents."**

It is submitted that counsel for the petitioner has not filed additional document, so far.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 29th day of October, 2015.

ASSISTANT REGISTRAR

Copy to:
Mr. Anil Kumar, Advocates

ASSISTANT REGISTRAR